

(c) the manner in which it is proposed to meet the short fall of power in the State?

THE MINISTER OF POWER (SHRI P.R. KUMARA-

MANGALAM): (a) The figures for installed generating capacity as on 31st March, 1998, and the actual power generation in all power stations located in Gujarat State, in the last three years are given below:

Category	Installed Capacity	Generating (MW)	Total	Energy 95-96	Generation (MU)	
					State/	Central
					Private	Sector
Thermal	6010	1292	7302	30715	31815	36301
Nuclear	—	440	440	2251	3147	2119
Hydro	487	—	487	738	840	1291
Total	6497	1732	8229	33706	35802	39711

Gujarat's share of power in Central sector stations in the western region is 1290 MW plus 29.5% (198 MW during peak period and 169 MW during off-peak period) out of the unallocated quota in central sector stations in Western Region.

(b) The peak demand of Gujarat State during 1997-98 was 6367 MW against which 5961 MW was met. There was a shortfall of 6.4%

(c) In order to meet the shortage, the Government of Gujarat has planned to add 916 MW new generating capacity during 1998-99. Besides its existing share from Central sector power stations in the Western region, Gujarat has been allocated 60 MW power from central power stations in the eastern region. Assistance is also being provided from the northern region as and when required.

#### Doordarshan Kendra at Chandigarh

2916. SHRI SATYA PAL JAIN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a Doordarshan Kendra at Chandigarh;

(b) if so, the details thereof and the time by which a decision is likely to be taken;

(c) whether the Government propose to consider the starting of the Kendra from the building of AIR in Chandigarh till a regular TV Centre starts from there; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) and (b) Yes, Sir. Civil works have already commenced.

(c) No, Sir.

(d) Does not arise.

#### Sanctuary in Kandhamala District of Orissa

2917. SHRI PADMA NAVA BEHERA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any proposal submitted by the Government of Orissa for the sanction of a sanctuary in Kandhamala district;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) No, Sir.

(b) and (c) Does not arise.

#### Apprentices Act

2918. SHRI MADHAV RAO PATIL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the State Government of Maharashtra has submitted any request to transfer the responsibility of implementation of Apprentices Act in respect of +2 vocational courses to the State Government;

(b) if so, the details thereof;

(c) the duration of the pendency of the request; and

(d) the time by which a decision is likely to be taken thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) to (d) In pursuance of the recommendation of 27th meeting of Central Apprenticeship Council (CAC) held on 17.12.1996, a Working Group has been constituted to suggest changes in the Apprentices Act, 1961 and rules framed thereunder in the light of new economic policy, in respect of